

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.06.2021

ORDER NO. 83 of 2021

Hon'ble President is pleased to order the sitting commencing from **05.07.2021 to 01.10.2021** for **CESTAT, Ahmedabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 29.07.2021 to 30.07.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 05.07.2021 to 28.07.2021 and from 02.08.2021 to 01.10.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
Every Thursday afternoon starting from 08.07.2021 (after DB is over) except on 15.07.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon starting from 08.07.2021 (after DB is over) except on 15.07.2021	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

1. From 29.07.2021 to 30.07.2021, if the Hon'ble President is on leave/tour/Chamber work, Sh. Anil Choudary, Member (Judicial) will sit in the DB. On these days Sh. Ramesh Nair, Member (Judicial) will hear SM cases as may be notified. On all other days whenever any Member of a Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Asst. Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar